

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**E.P. NO. 05 OF 2017 IN
APPEAL NO.119 OF 2015**

Dated: 20th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

BMM Ispat Limited

.... **Appellant(s)**

Vs.

Karnataka Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.

Counsel for the Respondent(s) : Ms.Swapna Seshadri
Ms. Neha Garg for R-2 & R-3

ORDER

List the matter on **26.02.2018**. In the meantime, affidavit of service be filed.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**